

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.6077/2020
S.W.P. No.1364/2004

Thursday, this the 4th day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Satvir Kour (age 40 years),
D/o S. Chattar Singh,
R/o Mohalla, Khorinar,
Ward No. 4,
Distt. Poonch.

..Applicant

(Mr. C. S. Azad, Advocate)

VERSUS

1. State of Jammu & Kashmir,
Through Director Libraries and Research,
J&K Srinagar.
2. Deputy Director of Libraries,
Jammu.
3. Assistant Director Libraries,
Jammu.
4. Chief Librarian SRS Library,
Jammu.
5. Ashok Kumar Library Bearer,
Distt. Library Nanak Nagar,
Jammu.

..Respondents

(Mr. Sudesh Magotra, Dy. Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Learned counsel for the applicant submits that the TA has become infructuous.

2. It is accordingly dismissed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

February 4, 2021
/sunil/ns/ankit/